



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.02.2024

NOTICE

Please take notice that the following matter adjourned in the Court - III on 23.02.2024, is as follows. The next date of Hearing is indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 88 of 2022 (PH)	Ajay Kumar Agrawal & Ors. Vs. Rancy Construction Pvt. Ltd. & Ors.	23.02.2024	04.03.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar